

जो सैकिंड, थर्ड या फोर्थ यीअर के विद्यार्थी हैं, वे इससे एफेक्ट न हों ?

Dr. D. S. Raju: The question of the integrated system of medicine was not discussed at the Mahabaleswar or Madras Conference. Only the question of Sudh Ayurvedic system was discussed. So, this question does not arise. Probably, the students who are studying in the first, second or third year of the integrated system will have to complete their courses.

श्री प्रकाशबीर शास्त्री : मिश्रित चिकित्सा पद्धति का जो कोर्स चल रहा है उसको आयुर्वेद और एलोपथी में अलग अलग कर दिया जाये, यह निर्णय महाबलेश्वर में लिया गया है। मैं जानना चाहता हूँ कि ऐसा निर्णय लेने का आधार क्या था जब कि यह चिकित्सा पद्धति इतनी लोकप्रिय हो रही थी ? ऐसा निर्णय क्यों लिया गया जब कि कल परसों तिविया कालेज में इसी आधार पर एक बहुत बड़ी हड़ताल हो चुकी है ?

Shri D. S. Raju: In pursuance of the resolution passed by the Central Council of Health in Mahabaleswar, one Sudh Ayurvedic Education Committee under the chairmanship of Shri Vyas was appointed. That Committee submitted its report, which was again considered in the second Central Council of Health meeting held recently at Madras and it was approved. Now this resolution is being communicated to the State Governments for their acceptance.

श्री बड़े : क्या यह सच है कि कम्बाइंड सिस्टम से जो डाक्टर पास हो गए हैं, उनको सरकार नौकरी देती नहीं है ? क्या यह भी सही है कि अभी डाक्टरों की और ज्यादा कमी हो गई है ? क्या कम्बाइंड कोर्स को फिर से कंटिन्यू करने का शासन विचार कर रहा है ?

Dr. D. S. Raju: For the time being the Central Council of Health has

taken a decision with regard to Sudh Ayurvedic committee. In future, only Sudh Ayurvedic study will come into force.

अध्यक्ष महोदय : नेक्स्ट क्वेश्चन ।

श्री यशपाल सिंह : आयुर्वेद के बारे में एक बहुत जरूरी सवाल था ।

अध्यक्ष महोदय : यह भी आपका सवाल है ।

Ghaggar River

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*530. { **Shri Yashpal Singh;**
Shri Bishanchander Seth;
Shri B. P. Yadava;

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 636 on the 12th September, 1963 and state the decision taken in regard to the scheme which was under consideration to prevent the loss due to the floods in the Ghaggar River in Rajasthan?

The Minister of Irrigation and Power (Dr. K. L. Rao): The scheme prepared by the Rajasthan Government was modified after scrutiny and is now estimated to cost Rs. 321.14 lakhs. Work on the scheme, which has been technically cleared, is expected to be taken up in January 1964.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि इस साल इस घग्घर नदी के फ्लड से वहाँ की फसलों को कितना नुकसान हुआ है ?

Dr. K. L. Rao: From the year 1959 the floods have been increasing. On an average, the damages are estimated to be about half a crore of rupees.

श्री यशपाल सिंह : कब तक यह उम्मीद रखी जाए कि यह काम पूरा हो जाएगा और हमारी फसलें बच जायेंगी ?

Dr. K. L. Rao: We are anxious to complete the work as soon as possible. The only limitation is finding the re-

sources for the project. At the moment we are estimating that the work will be completed before the end of the Third Plan.

Shri Iqbal Singh: May I know whether the old dam at Otto will be strengthened or a new dam will be constructed?

Dr. K. L. Rao: There are two proposals. One is to increase the height of Otto Weir by 3 ft. which is still under consideration. This is with a view to take the canal from Otto and divert the water to Ghaggar to make use of this water lower down the Rajasthan canal for bringing more areas under irrigation.

Shri Lahri Singh: May I know whether the Punjab Government has submitted a scheme for controlling the Ghaggar river in Punjab territory for supplying water to Chandigarh for irrigation purposes? If so, may I know whether this scheme is likely to materialise during the next Plan?

Dr. K. L. Rao: It is true that the Punjab Government has prepared a scheme to construct a dam across Ghaggar in order to give water supply to Chandigarh town and for irrigation purposes. The investigation so far undertaken indicates that the dam will be very costly. Therefore, some alternative dam sites have been proposed. They are still under investigation.

Shri P. Venkatasubbaiah: Instead of having flood control measures in a piece-meal way, may I know whether Government propose to have an integrated plan for the entire country, so far as flood control is concerned?

Mr. Speaker: Let us now confine ourselves to Ghaggar river.

Shri Sham Lal Saraf: May I know whether the Ghaggar river scheme is being taken up separately or the adjoining river basin scheme will also be taken up?

Dr. K. L. Rao: The Ghaggar river starts from Himachal Pradesh and

flows through Punjab and Rajasthan. The diversion scheme will be at the boundary when the river enters Rajasthan. At the moment, the project is taken up by the Rajasthan Government from its own Plan allocation. We are contending that the cost must be borne by Punjab also. It has to be decided.

Foreign Exchange

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*531. { **Shri Imbichhava:**
Shri Maheswar Naik:
Shrimati Savitri Nigam:

Will the Minister of Finance be pleased to state:

(a) the latest position of foreign exchange resources and how the position reflects the policy adopted by Government to conserve our foreign exchange; and

(b) the expected trend in course or the current year?

The Deputy-Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) In the period April to December, 1963, the decline in our foreign exchange reserves was Rs. 13 crores as against a decline of Rs. 54 crores in the same period last year. This comparative betterment of the situation has been due to a better export performance, a less disadvantageous situation in respect of current invisibles and a larger absorption of foreign aid. The first two factors are largely a result of Government policies while the third factor is a result of the willingness of aid-giving countries to give us part of their assistance on a non-project (and hence more readily drawable) basis.

(b) On present expectations we may end the year 1963-64 with about the same level of reserves as at the beginning of the year.

Shri S. M. Banerjee: I want to know what amount of foreign exchange we have been able to recover from those who have their assets in the foreign banks and whether more declarations have been made in 1963 and, if so, the total amount declared?